

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 11 of 2018

IN THE MATTER OF:

ITC Ltd. ...Appellant

Versus

Competition Commission of India ...Respondent

Present:

**For Appellant : Mr. Ms. Amit Sibal, Sr. Advocate with
Mr. Abdullah Hussain, Ms. Kanira Nayyar,
Ms. Nidhi Singh, Ms. Prerna Parashar,
Mr. Sohan, Mr. Saksham, Advocates**

**For Respondent: Mr. Samar Bansal, Mr. Manan Shishodia,
Mr. Sachin Mishra Advocates for CCI
Ms Bulbul Pandey, CCI**

O R D E R

17.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for hearing' on **11th November, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

R N/gc/